



No. DJA/Trg./RT-01/Amritsar/1643/2023/680

07<sup>th</sup> February, 2023

1. The Principal District & Sessions Judge, HQs, Central, THC
2. The Principal District & Sessions Judge, South, Saket
3. The Principal District & Sessions Judge, North-West, Rohini
4. The Principal District & Sessions Judge, New Delhi, PHC
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, North, Rohini
7. The Principal District & Sessions Judge, South-West, Dwarka
8. The Principal District & Sessions-euno-Spl. Judge (PC Act) (CBI), Rouse Avenue
9. The Principal District & Sessions Judge, South-East, Saket
10. The Principal District & Sessions Judge, North-East, KKD
11. The Principal District & Sessions Judge, West, THC
12. The Principal District & Sessions Judge, Shahdara, KKD

**Sub.: Cancellation of Environment Awareness & Wellness Retreat to be held in the month of February, 2023**

Respected Sir/Madam

With reference to the Academy's previous letter no. No. DJA/Trg./Trg.Cal-2023/1573/2022 dated 22<sup>nd</sup> December, 2022, inviting preferences for the various Environment Awareness & Wellness Retreat programmes.

This is to inform that due to certain unavoidable factors, the proposed Environment Awareness & Wellness Retreat to Amritsar, Punjab w.e.f. 10<sup>th</sup> to 12<sup>th</sup> February, 2023, would have to be called off.

It is requested that all the Judicial Officers posted in your respective district may kindly be informed about the same through your good office.

With regards

Yours sincerely

(Man Mohan Sharma)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**

TIS HAZARI COURT, DELHI

No. 12783-12873  
/JOTP/Gaz./2023

Dated, Delhi Dte 09 FEB 2023

As directed copy of letter no. DJA/Trg./RT-01/Amritsar/1643/2023/680 dated 07.02.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. All the Judicial Officers of DHS & DJS, Central District, Tis Hazari Court, Delhi. (including officers on deputation)
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Center, Tis Hazari Court, Delhi.
4. The Website Committee, English/Urdu, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.

(Kavari Banerji)

District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge (HQs)  
Tis Hazari Court, Delhi.

